

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH

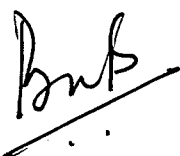
O.A.No.836/98.

Wednesday, this the 9th Day of October, 2002.

Coram : Hon'ble Shri Justice Birendra Dikshit, Vice
Chairman.
Hon'ble Shri B.N. Bahadur, Member (A).

1. Shri O. Haridasan,
Inspector of Central Excise,
Audit Section, Central Excise,
P.M.T. Building, Shankar Shet
Road, Swargate, Pune-411002.
2. Shri Dilip D. Shinde,
Inspector of Central Excise,
Plot No.P/11 and P/14, Old MIDC,
Satara-415004.
3. Shri C.B. Pol,
Inspector of Central Excise,
Pune VII Division, 225/93,
Jiyaji Mansion, Solapur Road,
Hadapsar, Pune - 411 028.
4. Shri M.R. Natu,
Inspector of Central Excise,
Anti Evasion Section,
P.M.C. Building, Hirabaug,
Tilak Road, Pune-411002.
5. Shri V.P. Yadav,
Inspector of Central Excise,
Audit Section, P.M.T. Building,
Shankar Shet Road, Swargate,
Pune - 411 002.
6. Shri P.B. Shivade,
Inspector of Central Excise,
Audit Section, PMT Building,
Hirabaug, Pune-411002.
7. Shri Mohan V. Goswami,
Inspector of Central Excise,
Anti Evasion Section,
P.M.C. Building, Hirabaug,
Pune - 411 002.
8. Shri R.D. Mahapure,
Inspector of Central Excise,
Legal & Tribunal Section,
P.M.T. Building,
Shankar Shet Road, Swargate,
Pune - 411 002.

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9. Shri V.S. Gaikwad,
Inspector of Central Excise
on deputation to Directorate
General of Anti Evasion,
Pune Regional Unit, Vora
Kothari Building,
Near Peru Gate, Sadashiv Peth,
Pune.
10. Shri T.K. Barapatre,
Inspector of Central Excise,
Pune II Division, Pune.

.. Applicants.

(In person).

Versus

1. Union of India represented
by the Secretary,
Ministry of Finance,
Department of Revenue,
North Block, New Delhi-110002.
2. The Central Board of Excise
& Customs, Represented by the
Chairman & Special Secretary,
North Block, New Delhi - 110 002.
3. The Chief Commissioner of Central
Excise, Mumbai, Central Excise
Building, 115, Maharshi Karve
Road, Churchgate,
Mumbai - 400 020.
4. The Departmental Promotion
Committee, represented by the
Commissioner of Central Excise,
Mumbai I, Central Excise Building,
115, Maharshi Karve Road,
Churchgate, Mumbai - 400 020.
5. The Deputy Commissioner,
Central Excise, Central Excise
Building, 115, Maharshi Karve Road,
Churchgate, Mumbai - 400020.

.. Respondents.

(By Advocate Shri M.I. Sethna).

Order (Oral)

[Per : Hon'ble Shri B.N. Bahadur, Member (A)].

None of the applicants are present. Earlier also
even after issue of fresh notice none has been present on

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B.N.B.

29.5.2002, 26.6.2002, 15.7.2002, 28.8.2002 and 26.9.2002.
Even today none is present. The O.A. is, therefore,
dismissed for want of non prosecution. Learned Counsel
Shri M.I. Sethna appears for respondents with Shri V.D.
Vadhavkar. No costs.

B.N. Bahadur

(~~B.N. Bahadur~~)
Member (A)

B. Dikshit

(Birendra Dikshit)
Vice Chairman.

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